COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 174 OF 2017 & IA NO. 414 OF 2017

Dated: 23rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Orange Bercha Wind Power Pvt. Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission Respondent(s)

& Ors.

Counsel for the Appellant(s): Mr. Vishal Vinod

Counsel for the Respondent(s): Mr. Venkatesh

Mr. Sandeep Rajpurohit for R-1

Mr. Aashish Anand Bernard for R-2 & R-3

Mr. Nitin Gaur for

Mr. G.L. Pandey for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **05.09.2018**.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

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